

(c) what action Government propose to take to remove the disparity and bring it at par with other Zonal Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Payment of compensation by Railways

1471. SHRI SHANTI TYAGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the news item in the *Hindustan Times* of October 1, 1982 under the caption "Railways pay dues on attachment order";

(b) if so, how many cases of compensation claims against the Northern Railway are pending in various courts; and

(c) what steps have been taken by Government for speedy payment of compensation claims to the litigant public?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes. However, no attachment of Railway cash was effected in this case. The decreed amount was deposited in the court within the period subsequently permitted by the court.

(b) The total number of claims cases pending in various courts against the Northern Railway as on 1-10-1982 was 8797.

(c) Railway Administrations have standing instructions to deposit expeditiously the decretal amount in the court for payment to the claimants. Railway Administrations also review and settle cases out of court on merit.

Introduction of Super Express Train between New Delhi and Visakhapatnam

1472. SHRI KRISHNA MOHAN BHAMIDIPATI:

SHRI K. V. R. S. BALA SUBBA RAO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of numerous representations made by people for introduction of Super Express Train between Visakhapatnam and New Delhi; and

(b) what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Introduction of a Super express train has not been found feasible due to line capacity constraints on sections *en route* and also lack of resources like coaching stock and terminal facilities. However, thirty two through service coaches are available in a week to clear the traffic between Waltair and New Delhi.

Facilities for Casual Labourers

1473. SHRI LADLI MOHAN NIGAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that casual labourers engaged on project works are not entitled for monthly rates of pay, leave, pass facilities etc. whereas casual labourers engaged on maintenance establishments are entitled for such facilities; and

(b) if so, what are the reasons therefor and what action Government propose to take to bring the casual labourers of both the categories at par?